National Company Law Tribunal

Allahabad Bench

CPNO. 01/HJ/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 15.12.2017**

NAME OF THE COMPANY: Dr. Vishwesh Duft Tiwari Ws Galory Life Care Services Ltd Services Ltd Services Ltd Services Ltd Services Ltd Companies oct of 1956

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Degnich Sint	- Adv.		Rapryl Ainh
<u>2.</u>	ADISHTA	won . PCS	Rupeshal	Repugl Sinh Mily Tula
3.	ABBAY K.	DAS ger.	Resp.	Adda towards.

CP NO.01/ND/2016

The case is taken up out of turn on being mentioned. At the request of learned counsel for the parties, the matter is adjourned to 22nd January, 2018.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

& H.P. Chaturvedi, Member (Judicial)